

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.11.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7264 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Padam Kumar Jain, Prop: Prateek Trading Company Aklera Vs. Hindustan Eco-Tech Pvt. Ltd.	Ritesh Agrawal
2.	I.A. No. 7299 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Union Roadways Ltd. Vs. Ice Steel 1 Pvt. Ltd.	Amit Pai
3.	I.A. No. 7301 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Central Bank of India Vs. Anirudha Bhuwalka, Gaurantor of AMW Motors Ltd & Anr.	Brijesh Kr. Tamber
4.	I.A. No. 7302 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sumeet Industries Ltd. Vs. Shankar Lal Sita Ram Somani & Ors.	Amol Viyas
5.	I.A. No. 7313 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dhruva Choudhary Vs. Debashish Nanda, RP of Bulland Buildtech Pvt. Ltd.	Rakesh Kumar Bajaj
6.	I.A. No. 7355 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Neetima Kad Vs. State Bank Of India	Harshit Sethi
7.	I.A. No. 7356 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhagwan Dass Arora Vs. Ashish Singh (Resolution Professional, In The Matter of Piyush Colonisers Ltd. Under CIRP)	Dilip Kr. Niranjana
8.	I.A. No. 7357 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gaurav Jindal Vs. Debashish Nanda, RP of Bulland Buildtech Pvt. Ltd.	Rakesh Kumar Bajaj
9.	I.A. No. 7358 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Omega Polymicrons Pvt. Ltd. & Ors. Vs. Mohit Chawla & Anr.	Rakesh Kumar

10.	I.A. No. 7387 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sunayana Agarwal Vs. Debashish Nanda & Anr.	Rakesh Kumar
11.	I.A. No. 7446 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Central Board of Trustees, Employees Provident Fund Through Regional Provident Fund Commissioner-I, Bharuch Vs. Bhavi Shreyans Shah, Resolutional Professional Of Techo Forge Ltd.	Kanhaiya Singhal
12.	I.A. No. 7453 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ritu Rastogi (Resolution Professional Noida Medicare Centre Ltd.) Vs. Dr. Naveen Chaudhari & Ors (Member of Suspended Board of Director)	Eshna Kumar
13.	I.A. No. 7465 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	S&M Marketing Services Pvt. Ltd. Vs. Registrar of Companies (ROC) & Anr.	Sakshi Gandhi
14.	I.A. No. 7474 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Lokesh Arora Vs. Ashish Singh, (Resolution Professional, In The Matter Of Piyush Colonisers Limited Under CIRP)	Lokesh Arora
15.	I.A. No. 7675 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Techma Engineering Enterprise Pvt. Ltd. Vs. Millenium Forge & Engineers Pvt. Ltd.	Parthiv J. Mehta
16.	I.A. No. 7669 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1030 of 2024	N.K Singh & Anr. [Financial Creditor (Homebuyers) of The Corporate Debtor] Vs. Sandeep Goel, RP Sarvottam Realcon Pvt. Ltd.	Dr. Ajay Kumar

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Assistant Registrar